

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1291

ANSWERED ON:05.03.2013

REHABILITATION COUNCIL OF INDIA

Guddu Shri Premchandra;Patel Shri Deoraj Singh;Ray Shri Saugata

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the aims and objectives of the Rehabilitation Council of India set up under the Ministry;
- (b) the details of the training centres and the activities undertaken by the RCI to promote special education and disability rehabilitation in the country, State-wise; and
- (c) the details of funds sanctioned/spent for the purpose during each of the last three years and the current year, State-wise?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON)

- (a) The aims and objectives of the Rehabilitation Council of India (RCI) set up under the Rehabilitation Council of India Act, 1992 is at Annexure-I.
- (b) RCI has developed and standardized 59 courses in special education and disability rehabilitation. These RCI approved courses are being conducted by 442 Universities/Institutions through regular mode & 10 Universities through distance mode in the country. RCI regularly reviews the course curriculum as per the emerging needs of persons with disabilities and ensures good standard by regular inspections and guidance of the institutions as well as the professionals. The state-wise number of institutions conducting RCI approved courses is at Annexure-II.
- (c) RCI does not fund for conducting any course.